## Customs, Service Tax & Anti Dumping Branch WEEKLY DISPATCH STATEMENT FROM 17-10-2022 TO 21-10-2022

S. NO.	APPEAL NO .	FINAL ORDER NO./MISC	DATE OF ORDER	DATE ON WHICH
<u>3. NO.</u>	ATTEAL NO.	ORDER NO.	RECEIVED FROM THE	ORDER SENT FOR
			PS TO HON'BLE	<u>DISPATCH</u>
			PRESIDENT /MEMBERS	
		FINAL ORDER NO.		
-	C/51168/2020	F.O/50970/2022	17-10-2022	17-10-2022
1	ST/51181/2016	F.O/50972/2022	19-10-2022	20-10-2022
2	C/50040/2019	F.O/50973/2022	19-10-2022	20-10-2022
3	ST/51739/2016	F.O/50976/2022	20-10-2022	20-10-2022
4	31/31/33/2010			
		MISC ORDER NO.		
	ST/52404-52405/2019	M.O/50537-50538/2022	20-10-2022	20-10-2022
1	C/51047/2022	M.O/50539/2022	20-10-2022	20-10-2022
2		M.O/50540/2022	19-10-2022	20-10-2022
3	C/51675/2021	M.O/50541/2022	19-10-2022	20-10-2022
4	C/51712/2021	IVI.0/3034 1/2022		

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

DEPUTY REGISTRAR